

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTH ZONE, CHENNAI**

Original Application No.92 of 2024 (SZ)

IN THE MATTER OF :

Sudhagoni Vishnu.

... Applicant(s)

Versus

The Chief Secretary,
Government of Telangana & Ors.

... Respondent(s)

STATUS REPORT FILED MINES AND GEOLOGY BY R 1

S.NO	INDEX	PG-NO
1.	R-1 Report	1
2.	Annexure-I photographs of saplings	2-4

Place: Chennai



Date: 09.08.2025

Mrs. H. Yasmeen Ali,
Standing counsel for 1th Respondent.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTH ZONE, CHENNAI**

**Original Application No.92 of 2024 (SZ)
[Earlier O. A No. 774 of 2023 (PB) LP]**

IN THE MATTER OF :

Sudhagoni Vishnu.

... Applicant(s)

Versus

The Chief Secretary,
Government of Telangana & Ors.

... Respondent(s)

REPORT FILED BY RESPONDENT - 1

It is submitted that this office Technical Staff have inspected the quarry leases for colour granite in Sy.No.422 of Bommanapally Village, Chigurumamidi Mandal, Karimnagar District on 04-08-2025 in the presence of the lease holders in connection with NGT order dt. 06-06-2025 in O.A.NO.92 of 2024 filed by Sudhagoni Vishnu. The details are as given below.

Sl. No	Name of the lease & location	TahsildarChigurumamidi Mandal NOC Details	EC	CFE	CFO	DM&G,Hyd Procgs.No.	This office Procgs.No	Present status
1	M/s. Bherunath Stonex Export (Lease Period from 03.12.2022 to 02.12.2042) transferred from Sri Shakthi Ganapathi Rocks, over an extent 2.00 Hect in Sy.No.422 of Bommanapalli (v), Chigurumamidi(M)	Lr.No.B/1130/2018, Dt:11-06-2018	SEIAA/T S/OL/KR M-82/2019 -397, Dt:01-02-2020	Order No.1097-RGM/TSP CB/ZO-HYD/CFE /2020-1113, Dt:19-03-2020	Order No.1097-RGM/TSP CB/ZO-H/ CFO/2020 -1114, Dt:19-03-2020	210119/R1-3/2019, Dt.03-06-2022 and I/KRM/7051, Dt.24-08-2023	7712/Q1/2016, Dt:03-12-2022 and 7712/Q1/2016, Dt:13-10-2023	Non Working and the quarry pits are falling within the leased area.
2	M/s. Shree Veer Teja Granites (Lease Period from 10.10.2023 to 09.10.2043) transferred from M/s.Sushmitha Granites, over an extent 2.50 Hect in Sy.No.422 of Bommanapalli (v), Chigurumamidi (M)	Lr.No.B/790/2016, Dt:31-03-2016	SEIAA/T S/OL/KR M-157/2020, Dt:22-03-2021	Order No.1203-RGM/TSP CB/ZO-HYD/CFE /2022-1329, Dt:10-01-2022	Order No.1203-RGM/TSP CB/ZOH/ CFO/2022 -1335, Dt:12-01-2022	QL/KRM/LO15 00701, Dt.03-09-2022 and I/KRM/7050, Dt.23-08-2023	11796/Q1/2010, Dt:09-06-2023 and 11796/Q1/2010, Dt:10-10-2023	Working within the quarry leased area
3	M/s.Sri Mathrusri Granites, over an extent 3.600 Hect in Sy.No.422 of Bommanapalli (v), Chigurumamidi (M) Karimnagar District (Lease Period from 02.06.2023 to 01.06.2043)	Lr.No.B/787/2016, Dt:31-03-2016	SEIAA/T S/OL/KR M-174/2021, Dt:08-06-2021	submitted	submitted	QL/KRM/LO15 00700, Dt.03-09-2022	11786/Q1/2010, Dt:09-06-2023	Non Working and the quarry pits are falling within the leased area.

Further, it is submitted that the quarry lease holders have adopted sprinkling method to arrest the dust emissions in the quarries. Further, they have also planted about 300 saplings around the quarry lease areas.

This is submitted for favour of kind information.

(ameady)
Asst. Director of Mines & Geology (FAC)
Karimnagar.

photographs





